

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/614/ (IB)/2017

NAME OF THE PETITIONER(S) : VISHNU SUDHA TEXTILES

NAME OF THE RESPONDENT(S) : SREE SHIVAMUKUMDHAA MILLS PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. G. SATHYA NARAYANA (for A.L. MYLSAMY)	For operational credits A/L Sathya	
	R MEENAKSHISUNDARAM	Respondent	R MEENAKSHISUNDARAM

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter. Time extended at request with a direction to file counter and furnish copy of the same to the other side prior to the next date of hearing. Put up on 20.11.2017 at 10.30 A.M.

-8d-  
K Anantha Padmanabha Swamy  
Member (Judicial)